

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:4998  
ANSWERED ON:23.04.2015  
TRAINING RESOURCE CENTRES  
Devi Smt. Rama

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) whether the Government has established or proposes to establish training resource centres for strengthening Panchayati Raj institutions;
- (b) if so, the details thereof including the funds allocated and utilised for the purpose;
- (c) the details of Centrally sponsored schemes being implemented for Panchayati Raj institutions; and
- (d) the details of the funds allocated and utilised thereunder during each of the last three years and the current year, scheme-wise and State-wise?

**Answer**

MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI NIHAL CHAND)

(a) & (b) Under the Centrally Sponsored scheme of Rajiv Gandhi Panchayat Sashakti- karan Abhiyan (RGPSA) till 2014-15, a number of training resource centres were approved for different States. The details of such approved centres and the fund released are given in Annex-I.

(c) & (d) Till 31.03.2015, the centrally sponsored schemes of Backward Region Grant Fund (BRGF) and RGPSA were being implemented by this Ministry to strengthen the Panchayati Raj System across the country. Under the scheme of BRGF funds are provided to the States for Panchayati Raj Institutions (PRIs) in 272 identified Districts. Under RGPSA, financial assistance is provided to the States/ UTs as a whole for strengthening Panchayati Raj System.

The budgetary allocations in respect of the schemes of BRGF and RGPSA during the last three years were as under:

(Rs. in crore)						
Year	BRGF		RGPSA			
	BE	RE	BE	RE		
2012-13	5050		3734		50	50
2013-14	6500		2800		655	655
2014-15	5900		2837		1050	527
2015-16	0	0	60	0		

The allocation meant for States has been transferred to States to be met from their own resources in respect of both schemes. The Central component of RGPSA has been retained.

The details of the funds released to the States under the schemes of BRGF and RGPSA during the last three years is given in Annex-II & III respectively.